

F. No. J-11017/1/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st August, 2020

ORDER

With reference to this Department's earlier Orders No. J-11017/3/2017-Judl. (Part-3) dated 30.06.2017 and No. J-11017/18/2015-Judicial dated 01.05.2017, the President is pleased to **extend** the terms of following three Advocates for conducting Central Government litigation before the court / tribunal, as mentioned in the table below, with effect from the date of expiry of their respective terms as per aforesaid orders dated 30.06.2017 & 01.05.2017 and shown against each under column 'V' in the table below, for a further period of three years or until further orders, whichever is earlier:

Extension of terms

Armed Forces Tribunal (PB), New Delhi Senior Panel Counsel				
Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.	Term extended w.e.f.
I	II	III	IV	V
1.	Rajesh Kumar Das	Off. B-244 (LGF), GK-1, New Delhi-110048. Mob: 9868676799, 9871795199 Email: orajputra@gmail.com	D/1457/2005	30.06.2020
2.	Brigadier J. S. Yadav (Retd.) VSM	House No. 167, Sector 38, Gurgaon (Gurugram)-122001 Mob: 9810768699 Tel. 0124-2202343 Email: Jaswentyadav@hotmail.com	D/3517/2010	01.05.2020
Patala House District Courts, Delhi Additional Central Government Counsel				
3.	Abhishek	D-145, Anand Niketan, New Delhi-110021 Mob: 9650459999, 9899966945 Email: abhishek_legal@yahoo.com	D/568/2014	30.06.2020



2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 (in respect of Advocates at serial number 1 & 2) and OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocate at serial number 3) both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014.
3. The Registrar, Armed Forces Tribunal (PB), New Delhi.
4. District Judge, Patiala House District Courts, Delhi.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. The Incharge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
7. All the three Panel Counsel as mentioned herein above.
8. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
11. Guard File/Judicial Section with 5 spare copies.

for Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in